नोति एलान की है वह नीति कामसे मिनिस्ट्री की है या कैविनेट का फैसला इस संबंध में हो चुका है ?

. भी दिनेश सिंह : यह गवने मेंट का फैसला है।

PERSONAL EXPLANATION .BY SHRI R. K. PODDAR

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Shri R. K-Poddar wants to make a personal explanation. So I call upon him to do very briefly-

SHRI R. K. PODDAR (Bihar): Mr. Vice-Chairman, I am very thankful to you for giving me this opportunity to offer my personal explanation on certain references that were made against me and another Member who have been elected to this House recently. The charges, which were deplorable and reckless, are false, baseless and untrue and I just cannot understand on what basis a leader of an All-India Party like Shri Rajnarain has shown his ignorance in stating that I have came to this House without the support of any party. I would like to say through you for his information, Sir, that my candidature had been very well supported by the Soshit Dal of Bihar and the votes

were not bought as has been stated by Shri Rajnarain. In stating this it seems, he has expressed and displayed his embarrassment over his candidate losing and his frustration over the indiscipline that seems to be growing in his party. I would like to state on behalf of the party which has sent me to this House that they have behaved like a disciplined army and have proved their mettle time and again. In saying that votes were not bought I would like to refer him to some of the statements that have been made by senior members of the party to which Shri Rajnarain belongs. I would request him not to throw stones at others when he himself is living in a glass house. I can only say that I deny all the charges and allegations made against me and further state that they are false, untrue and wrong and without any base. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): The House stands adjourned till 11 A.M. tomorrow,

The House then adjourned at sixteen minutes past six of the clock till eleven of the clock on Thursday, the 2nd May, 1968.

GMGIPND-RS 1-316 RS-11-11-68-570.